

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2407
TO BE ANSWERED ON 9TH MARCH, 2018**

PHYSIOTHERAPISTS UNDER CGHS

2407. SHRI SUNIL KUMAR SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of physiotherapists having Bachelor, Masters and Doctoral Degree in the country;
- (b) the number of posts filled and vacant of physiotherapists under CGHS;
- (c) whether physiotherapists recruitment rules are reviewed/ amended for hospitals once in five years as per DoPT guidelines, if so, the details thereof and if not, the reasons therefor;
- (d) whether any step has been taken to implement Seventh Pay Commission recommendation of cadre restructuring for physiotherapists, if so, the details thereof; and
- (e) whether the Government proposes to provide physiotherapy services at all CGHS dispensaries to increase public accessibility and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): No such data is maintained centrally.
- (b): Post Filled-1 and Vacant-Nil
- (c): The Recruitment Rules for the post of Physiotherapists are reviewed as and when the proposal is received.
- (d): There is no such proposal under consideration for cadre restructuring for Physiotherapist in CGHS.
- (e): No.

